

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 229
CP-210/ND/2023

IN THE MATTER OF:

Mohammad Yamin & Anr.

...

Applicant

Versus

Medina Frozen Food Exports Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241(1), 242(4)

Order delivered on 23.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 14.06.2024.

Sd/-
(COURT OFFICER)